



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
www.rbi.org.in

RBI/2011-12/386

IDMD.PCD. 18 /14.03.07/2011-12

February 6, 2012

All market participants

Dear Sir/Madam

Secondary market transactions in Government Securities - Short Selling

Please refer to circular [IDMD.PCD.14/14.03.07/2011-12 dated December 28, 2011](#) on the captioned subject.

2. In this regard, the monthly report on short selling has been modified to capture the changes in the regulatory limits during the month (due to change in the outstanding amount of the G-Sec and/or its benchmark status) and the same is enclosed as *Annex*. Further, the monthly report (soft copy and duly certified hard copy) shall be submitted to the Financial Markets Department by 8th of every month.

3. All other terms and conditions contained in the aforementioned circulars remain unchanged.

Yours faithfully

(K K Vohra)
Chief General Manager

Annex

Monthly reporting of Short Sale transactions in Gol Securities

Report for the month of _____

Name of the bank/PD: _____

Security: _____

[illegible]

0.25% and 0.50% of the outstanding stock for illiquid and liquid securities respectively. The categorization of liquid/illiquid securities shall be as determined by FIMMDA.

Note: Each security to be tabulated separately; Amounts in Rs. Crore

Certified that there were no violations of extant regulatory guidelines on short sale in G-Sec

[Concurrent / Internal Auditor]